

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 52**

**TO BE ANSWERED ON THE 02ND FEBRUARY, 2022/ MAGHA 13, 1943 (SAKA)
RAJASTHAN'S ANNUAL ACTION PLAN UNDER BADP**

52. SHRI K.C. VENUGOPAL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government intends to approve Rajasthan's Annual Action Plan for years 2020-21 and 2021-22 under Border Area Development Programme (BADP);

(b) whether Ministry would release the Central share of the allotted amount at the earliest; and

(c) if so, by when and if not, the reasons therefor?

ANSWER:

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI NITYANAND RAI)

(a): Government of Rajasthan has forwarded the Annual Action Plan under Border Area Development Programme (BADP) only for the year 2020-21. The works/projects proposed under BADP have been examined with reference to the BADP guidelines and after examination, works of ₹59.87 Cr. have been approved.

(b) & (c): As per Department of Expenditure's instructions issued vide letter dated 4th May, 2020, it has to be ensured that States/UTs have the capacity to actually spend the balance from the previous year and releases made during the financial year for Centrally Sponsored Schemes (CSS) and funds released earlier have been effectively utilized. The Financial Management

Guidelines for CSS, issued alongwith the above referred letter, have mandated to take into account the unspent balance available with States/UTs before release of funds for the CSS in a financial year.

For financial year 2020-21, Central share allocated to State Government of Rajasthan under BADP was ₹36.526 Cr. However, as on 31.03.2020 ₹174.837 Cr. was unspent balance, including State share under BADP with the State Govt. During the entire financial year, 2020-21, as the unspent balance remained substantially higher than the allocated Central share hence Central share could not be released during 2020-21.

During current financial year 2021-22, the Central share allocated to the State Government of Rajasthan under BADP is ₹26.36 Cr. As on 31.03.2021, ₹77.318 Cr. remained unspent balance, including State share under BADP, with State Government. During current financial year, the State Govt. has furnished Utilisation Certificates for ₹26.083 Cr. till date. Therefore, as on date the unspent balance with the State Govt. remains ₹51.28 Cr. In view of the higher amount of unspent balance with State Govt., the Central share has not been released till date during the current financial year.
